

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB) 332(ND)/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
12.01.2018**

**NAME OF THE COMPANY: M/s Lakshmi Steels Vs. M/s Hounslow  
Builders Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC Code, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**For the Petitioner:** Mr. Kapil Goel, RP  
Mr. Rajaram, Advocate for RP

**For the Respondent:** Mr. Sandeep Bajaj, Ms. Aakanksh Nehra, Advocates

**ORDER**

An application, being CA No. 15/2015, has been filed by the COC praying for replacement of the RP, who is present in court.

Equity demands that he be given opportunity to file his reply.

To come up on 18<sup>th</sup> January, 2018.

Sd-

**(Deepa Krishan)  
Member (T)**

Sd-

**(Ina Malhotra)  
Member (J)**